



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday,20th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
10	<a href="#">WA/347/2023</a> CAVT. NO.10372/023,	JLD CONSTRUCTION PRIVATE LTD <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. M K DAS MR. U S BORA	MR. P K TIWARI MR H GUPTA MR. B D DEKA (R-6) MR. M DAS (R-6) MR. A R GOGOI N CHAUDHURY (R-6) MR A BHATRA (R-6) MR A DEKA (R-6) DY.S.G.I. FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024

21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
24)	S BORGOHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday, 20th March 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 3

[THIS BENCH WILL SIT AT 2:00 PM

THE DIVISION BENCH-II AND SINGLE BENCH OF  
HONOURABLE MR. JUSTICE NELSON SAILO WILL SIT  
AGAIN AFTER RISING OF THIS BENCH, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

### ORDERS

1	<a href="#">Review.Pet./35/2022</a> BY SLIP, IN WP(C)/5466/2016 (D/O)	SAFARA BEGUM @ SAPARA BEGUM @ CHAPARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	<a href="#">Review.Pet./71/2023</a> BY SLIP, IN WP(C)/7201/2016 (D/O), WITH LCR	PADDA SARKAR @ PADDA RANI SARKAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024

19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024
21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
24)	S BORGOHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 20th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH COMPRISING OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE NELSON SAILO, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/715/2024</a> BY SLIP	DILWAR HUSSAIN @ KUTI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./3642/2023</a> BY SLIP	ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM
<b>ORDERS</b>				
3	<a href="#">Review.Pet./53/2023</a> BY SLIP, IN WP(C)/1347/2023 (D/O)	GULNEHAR BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	GA, ASSAM, R-5 MR. B CHOUDHURY, SC, SSA R-4 MR. P N SHARMA, SC, EDUCATION DEPTT. SC, SSAM
4	<a href="#">Review.Pet./86/2023</a> BY SLIP, IN WP(C)/6596/2022 (D/O)	CHARU KALITA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	SC, ELEM. EDU SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024

14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024
21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
24)	S BORGOHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 20th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>			
36 <a href="#">WP(C)/3404/2021</a> B/O	DEB AND HIMSONS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA MR. K SINGHA MRS. P BARUAH	GA, ASSAM SC, REVENUE
<b>WITH</b> <a href="#">I.A.(Civil)/1370/2021</a> in WP(C)/3404/2021	DEB AND HIMSONS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K SINGHA MRS. P BARUAH	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024
21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024

24)	S BORGOHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,20th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 7**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
16	<a href="#">Crl.A./298/2019</a> BY SLIP	MD. SABIR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/642/2019</a> in Crl.A./298/2019	MD. SABIR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
17	<a href="#">Crl.A./268/2023</a> O Y 8 M 23 D :WITH LCR 4 FILES, P.B.-2, FIXED	KURAN ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024

14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024
21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
24)	S BORGOHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday,20th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 8

[THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE M.R PATHAK AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
51	<a href="#">WP(C)/4554/2022</a> B/O	LACHHIMI @ EBOKOLA SHARMA @ LACHHIMI SHARMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS P BORA	ASSTT.S.G.I.
<b>MOTION</b>				
52	<a href="#">WP(C)/1639/2024</a> B/O	DHIREN BHARALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR C GOSWAMI	SC, P AND R.D.
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
53	<a href="#">I.A.(Civil)/684/2024</a> FIXED in WP(C)/6020/2017	DAUHARU NARZARY AND ORS <b>Versus</b> GANESH NARZARY and ORS.	MR. K N CHOUDHURY MR. SURAJIT DAS MR A W AMAN MR S A BARBHUYAN SAMIM RAHMAN	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/6020/2017</a>	GANESH NARZARY and 116 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
54	<b>WITH</b> <a href="#">WP(C)/4126/2016</a>	KISHOR KR. SARMA and 210 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1222/2023</a> in WP(C)/4126/2016	PARAG PATHAK AND 46 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	SC, ELEM. EDU MR. A NATH	SC, BTC
55	<b>WITH</b> <a href="#">WP(C)/4181/2016</a>	GOBINDA BARMAN and 303 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.A NATH MR.D DOLEY MS.P SHARMA	SC, ELEMENTARY EDUCATION SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/1085/2023</a> in WP(C)/4181/2016	LILA BAHADUR KARKI AND 75 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MS. A LALA	SC, ELEM. EDU SC, BTC

56	<p><b>WITH</b> <a href="#">WP(C)/4358/2016</a></p> <p><b>WITH</b> <a href="#">I.A.(Civil)/1089/2023</a> in WP(C)/4358/2016</p> <p><b>WITH</b> <a href="#">WP(C)/5158/2016</a></p>	<p>SAGEN NARZARY and 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS</p> <p>JOGEN NATH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS</p> <p>BINOY GAYARY and ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS</p> <p>SONEN GAYARY and 9 ORS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS</p> <p>SMTI RASHMI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 11 ORS</p> <p>DEBOBRATA GAYARY and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS</p> <p>PRADIP KUMAR DAIMARY <b>Versus</b> THE STATE OF ASSAM and 3 ORS.</p> <p>JUBARAJ ADHIKARY and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.</p> <p>PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.</p> <p>PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.</p> <p>BANGSHIDHAR DAS, A.T. and 91 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.</p> <p>BANGSHIDHAR DAS, A.T. and 91 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.</p>	<p>MR.A NATH MR.D DOLEY MS.P SHARMA</p> <p>MR. A NATH</p> <p>MS.K DEVI MS.K DAS</p> <p>MS.K DEVI MS.R BARUAH MS.K DAS</p> <p>MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH</p> <p>MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR</p> <p>MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA</p> <p>MR.M DEKA MR.D K ROY</p> <p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p> <p>MR.U K NAIR MR.R SINGHA MR.M P SARMA</p> <p>MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA</p> <p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p>	<p>SC, ELEMENTARY EDUCATION SC, BTC</p> <p>SC, ELEMENTARY EDUCATION SC, BTC</p> <p>SC, BTC SC, FINANCE DEPTT.</p> <p>SC, BTC SC, FINANCE</p> <p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p> <p>SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE</p> <p>SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN</p> <p>SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)</p> <p>SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p> <p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p> <p>SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p> <p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p>
----	---	--	--	---

65	<b>WITH</b> <a href="#">WP(C)/3274/2017</a>	MUKUNDA BORO and 98 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/4185/2017</a> <b>in</b> WP(C)/3274/2017	MUKUNDA BORO and 98 ORS. <b>Versus</b> THE STATE OF ASSAM and 11 ORS.	MR.U K NAIR MR.M P SARMA MR.R SINGHA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
66	<b>WITH</b> <a href="#">WP(C)/5111/2017</a>	JAMALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. B SARMA	SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)
67	<b>WITH</b> <a href="#">WP(C)/5739/2017</a>	RAJANI KANTA KALITA and 39 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
68	<b>WITH</b> <a href="#">WP(C)/5741/2017</a>	CHAKRAPANI DAS and 27 ORS. <b>Versus</b> THE STATE OF ASSAM and 9 ORS.	MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
69	<b>WITH</b> <a href="#">WP(C)/5861/2017</a>	JITENDRA NATH KALITA and 17 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
70	<b>WITH</b> <a href="#">WP(C)/5933/2017</a>	ATUL CH. HALOI and 72 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI	GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
71	<b>WITH</b> <a href="#">WP(C)/122/2018</a>	PARESH CHANDRA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR. A NATH	SC, EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/1092/2023</a> <b>in</b> WP(C)/122/2018	HIRAMONY PATOWARY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
72	<b>WITH</b> <a href="#">WP(C)/124/2018</a>	JAGANNATH KUMAR DEY <b>Versus</b> THE STATE OF ASSAM	MR. A NATH MS L SAIKIA	SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1225/2023</a> <b>in</b> WP(C)/124/2018	CHAMPA CHETRI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A NATH	SC, ELEM. EDU SC, BTC SC, FINANCE

73	<b>WITH</b> <a href="#">Cont.Cas(C)/217/2018</a>	SAGEN NARZARY AND 36 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
74	<b>WITH</b> <a href="#">Cont.Cas(C)/218/2018</a>	KISHOR KR. SARMA AND 210 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM
75	<b>WITH</b> <a href="#">Cont.Cas(C)/220/2018</a>	PARESH CHANDRA RAJBONGSHI AND 28 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN	MS. B BHUYAN, SC BTC
76	<b>WITH</b> <a href="#">Cont.Cas(C)/225/2018</a>	GOBINDA BARMAN AND 303 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. B CHAKRABORTY MR. A NATH MR A RAHMAN	MS. B. BHUYAN, SC BTC
77	<b>WITH</b> <a href="#">Cont.Cas(C)/241/2018</a>	JITENDRA NATH KALITA AND 8 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
78	<b>WITH</b> <a href="#">Cont.Cas(C)/243/2018</a>	GANESH NARZARY AND 53 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5)
79	<b>WITH</b> <a href="#">Cont.Cas(C)/244/2018</a>	ATUL CH. HALOI AND 51 ORS. <b>Versus</b> PREETOM SAIKIA AND 5 ORS.	MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR	MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1)
80	<b>WITH</b> <a href="#">WP(C)/416/2018</a>	OM NATH SARMA <b>Versus</b> THE STATE OF ASSAM	MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR	SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE
81	<b>WITH</b> <a href="#">WP(C)/510/2018</a>	DHRUBA DAS <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MR M SARMA MS R P BARUAH	SC, BTC SC, F. DEPTT
82	<b>WITH</b> <a href="#">WP(C)/834/2018</a>	PRADIP KALITA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC

83	<b>WITH</b> <a href="#">WP(C)/4113/2018</a>	JOY CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D SARMA MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
84	<b>WITH</b> <a href="#">WP(C)/7281/2018</a>	BIJU DAIMARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
85	<b>WITH</b> <a href="#">WP(C)/5867/2019</a>	NAYEBUR RAHMAN <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, BTC SC, WPT AND BC SC, EDU SC, FINANCE
86	<b>WITH</b> <a href="#">WP(C)/8809/2019</a>	MAHESWAR PATHAK AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH K U AHMED MR. M HOSSAIN	SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT.
87	<b>WITH</b> <a href="#">WP(C)/5608/2020</a>	DIPAK DEKA AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B KUMAR	SC, BTC SC, EDU
88	<b>WITH</b> <a href="#">WP(C)/3436/2021</a>	ANJANA CHAKRABARTY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI	SC, BTC
89	<b>WITH</b> <a href="#">WP(C)/4279/2021</a>	SARALA SWARGIARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
90	<b>WITH</b> <a href="#">WP(C)/3654/2022</a>	NABA ROY AND ANR <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E)	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
91	<b>WITH</b> <a href="#">WP(C)/5220/2022</a>	SACHINDRA KUMAR HALOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S UPADHAY MS. A LALA MR. M SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
92	<b>WITH</b> <a href="#">WP(C)/8367/2022</a>	PRANITA BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
93	<b>WITH</b> <a href="#">WP(C)/5258/2023</a>	NARAYAN CHANDRA DAS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
<b><u>ADMISSION</u></b>				
94	<a href="#">WP(C)/3508/2023</a> FIXED	SANI RAM BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) MR. R DHAR (R-1 & R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
95	<b>WITH</b> <a href="#">WP(C)/3511/2023</a>	MADAN CH BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
96	<b>WITH</b> <a href="#">WP(C)/3512/2023</a>	KALI CHARAN BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, FINANCE

97	<b>WITH</b> <a href="#">WP(C)/3524/2023</a>	NAREN CH. BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
98	<b>WITH</b> <a href="#">WP(C)/3526/2023</a>	UDHAB CHANDRA BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
99	<b>WITH</b> <a href="#">WP(C)/6062/2023</a>	SONALI DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, WPT AND BC SC, FINANCE
100	<b>WITH</b> <a href="#">WP(C)/6097/2023</a>	RAJESWARI PAYENG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, WPT AND BC SC, APTDC SC, FINANCE
101	<b>WITH</b> <a href="#">WP(C)/6124/2023</a>	CHAINAIBA DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	MR R DHAR (R-2 & R-5) SC, APTDC SC, FINANCE
102	<a href="#">WP(C)/5910/2023</a> FIXED	GAKUL CHANDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	GA, ASSAM SC, AG MR. K BAISHYA SC, REVENUE SC, FINANCE
103	<a href="#">WP(C)/7015/2023</a> FIXED	BOBBY KHAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, REVENUE
<b>ORDERS</b>				
104	<a href="#">WP(C)/3219/2023</a> FIXED	SAMELA BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024
21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024



23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
24)	S BORGOHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday, 20th March 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

COURT NO: 14

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
54 <a href="#">Bail Appln./837/2024</a> B/O	SIRAJ ALI @ MD. SIRAJ ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. A SARMAH MS. N KALITA MD M HOQUE	PP, ASSAM
55 <a href="#">Bail Appln./839/2024</a> B/O	ABHIJIT KAR <b>Versus</b> THE STATE OF ASSAM	MR V JAMMAR MR R CHETRY MR P TALUKDAR	PP, ASSAM
<b>ADMISSION</b>			
56 <a href="#">Crl.Pet./1210/2023</a> WITH LCR 2 FILES(SCANNED COPY), B/O	SWAPAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K K DEY MR V K BAROOAH	MR. A GANGULY (R-2) MR. A DHANUKA (r-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>			
57 <a href="#">Bail Appln./467/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	JAKARIYA CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
58 <a href="#">Bail Appln./672/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI S N ULLAH MR H A RASHID MR A MALEK	PP, ASSAM
<b>BAIL HEARING</b>			
59 <a href="#">AB/251/2024</a> WITH OFFICE NOTE, B/O	SAHIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS. R DEVI	SC, FOREST
<b>ORDERS</b>			
60 <a href="#">I.A.(Crl.)/1212/2023</a> FIXED in AB/3741/2023	NUR UDDIN SK <b>Versus</b> HURMUS ALI @ HURMUJ ALI AND 8 ORS.	MR. M U MONDAL MR. M U MONDAL MR. Y ALI S ALI R KHATUN (FOR INFORMANT) A A AHMED (FOR INFORMANT) MR. A W MONDAL (FOR INFORMANT)	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024
21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
24)	S BORGHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 20th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>			
45 <a href="#">WP(C)/3316/2023</a> B/O	PH MANIDHON SINGHA , MAJOR (RETD) <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, ELEM. EDU GA, ASSAM MR. M P SARMA (r-7) MR A CHAKRABORTY (r-7) MR A CHETIA (r-7) SC, SEC. EDU.
46 <b>WITH</b> <a href="#">WP(C)/1251/2023</a>	RATAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS D MAHANTA	SC, ELEM. EDU MR S M T CHISTIE, SC, DEPARTMENT OF SCHOOL (SECONDARY) EDUCATION, ASSAM, (R- 3,4 & 5) MR. D CHAKRABARTY (r- 8,9) MS M CHAKRAVARTY (R- 8,9) MR P K BORA, SC, DEPARTMENT OF SCHOOL (ELEMENTARY ), ASSAM, (R -1 & 2) SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024

12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024
21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
24)	S BORGOHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 20th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
47	<a href="#">RERA APPEAL/2/2024</a> (AT 2:00 PM), FIXED	DINESH SHARMA <b>Versus</b> PINKY BHANSHALI AND 2 ORS	MR. M K SAH	
<b>ORDERS</b>				
48	<a href="#">FAO/15/2024</a> FIXED	MONISHA BORAH PHUKAN @ MONISHA BORAH <b>Versus</b> CHINMOY PHUKAN	MR. P P DAS	
49	<a href="#">I.A.(Civil)/867/2024</a> (CONNECTED WITH ITEM NO. 31 IN THE DAILY CAUSE LIST), B/O in I.A.(Civil)/238/2021	NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR <b>Versus</b> ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND 3 ORS.	MS. R CHOUDHURY MS S S ZIA	MR. S SAHU
<b>HEARING</b>				
50	<a href="#">RSA/9/2023</a> WITH LCR, B/O	SATHI DEY CHOUDHURY AND ANR. <b>Versus</b> MITA BHATTACHARJEE AND 4 ORS.	MR. S BISWAS MS D DEVI	S ALI(all respondents) MR. N BHARALI (all respondents) MR. R BARUAH(all respondents) MR A BHUYAN(all respondents)
	<b>WITH</b> <a href="#">I.A.(Civil)/122/2023</a> in RSA/9/2023	SATHI DEY CHOUDHURY AND ANR. <b>Versus</b> MITA BHATTACHARJEE AND 4 ORS.	MR. S BISWAS MS D DEVI	
	<b>WITH</b> <a href="#">I.A.(Civil)/2444/2023</a> in RSA/9/2023	MITA BHATTACHARJEE AND 4 ORS. <b>Versus</b> SATHI DEY CHOUDHURY AND ANR	S ALI MR. N BHARALI MR A BHUYAN	MR. S BISWAS

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024
21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
24)	S BORGHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 20th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
46	<a href="#">Review.Pet./98/2022</a> AT 10:15 AM	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. <b>Versus</b> FATEMA BIBI @ BEWA AND ANR.	MR Z MUKIT MR. H. BURAGOHAİN MS A DEVI MS. H BORAH	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN
	<b>WITH</b> <a href="#">I.A.(Civil)/2089/2022</a> <b>in</b> Review.Pet./98/2022	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. <b>Versus</b> FATEMA BIBI @ BEWA AND ANR.	MR H BURAGOHAİN MS A DEVI	
<b>WITHDRAWAL</b>				
47	<a href="#">Crl.Rev.P./3/2024</a> B/O	RAJIV DAS <b>Versus</b> ARCHITA SAHA	MR. S BISWAS MR. S DUTTA MS D DEVI	MR. DILIP DEY
<b>MOTION</b>				
48	<a href="#">AB/540/2024</a> B/O	RAJIB KONCH <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
49	<a href="#">AB/698/2024</a> FIXED	SHAH ALOM SK <b>Versus</b> THE STATE OF ASSAM AND ANR,	MR A BURAGOHAİN MR. M KHAN MS J AKTAR	PP, ASSAM
<b>ADMISSION</b>				
50	<a href="#">Crl.Pet./795/2022</a> WITH LCR 2 FILES, B/O	SMT. SUSHMITA BERIA AND ANR. <b>Versus</b> SMT. PRIYANKA DHANUKA	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	MR. P J SAIKIA, SR. ADV MS. M KECHII MR K J SAIKIA
<b>BAIL HEARING (BA)</b>				
51	<a href="#">Bail Appln./406/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOHUBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S SARMA MR. M S SHARMA	PP, ASSAM
52	<a href="#">Bail Appln./555/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BILAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M HUSSAIN MD A ISLAM	PP, ASSAM
53	<a href="#">Bail Appln./556/2024</a> WITH OFFICE NOTE, FIXED	TAHIR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM



54	<a href="#">Bail Appln./652/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. IQBAL <b>Versus</b> THE STATE OF ASSAM	M G SINGH MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM
55	<a href="#">Bail Appln./673/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DEBOJIT SAHA AND 2 ORS. <b>Versus</b> THE UNION OF INIDA	MR. R J DAS N CHAUDHURY	SC, NCB

**BAIL HEARING**

56	<a href="#">AB/309/2024</a> B/O	ZIABUR RAHAN @ JIYABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS A BEGUM MR. A HOQUE	PP, ASSAM
57	<a href="#">AB/411/2024</a> B/O	RAJIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024
21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
24)	S BORGHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,20th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
52	<a href="#">Arb.P./15/2023</a>	M/S PEYUSH TRADERS <b>Versus</b> THE GENERAL MANAGER, NORTHEAST FRONTIER RAILWAY AND 4 ORS	MR. K N CHOUDHURY MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	MR. K GOGOI DY.S.G.I.
<b>MOTION</b>				
53	<a href="#">WP(C)/1385/2024</a> CAVT. NO.02462/024, FIXED	SWAGATAM BORHAJOWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	K AGARWAL GA, ASSAM MR. M DAS MS. P NEOG MR. A DAS FOR CAVEATOR SC, EXCISE DEPTT.
54	<b>WITH</b> <a href="#">WP(C)/1384/2024</a>	PRASANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED A M AHMED R A LAHKAR	GA, ASSAM MR. N DEKA (r-5) SC, EXCISE DEPTT.
55	<a href="#">WP(C)/1394/2024</a> CAVT. NO.00922/024, FIXED	NABA KUMAR SARANIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M SARANIA MR. A I KATHAR MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. S CHAUHAN GA, ASSAM MR B B NARZARY MR R DHAR SC TRIBAL AFFAIRS (PLAIN) FOR CAVEATOR
56	<a href="#">WP(C)/1536/2024</a> FIXED	ANIL CHANDRA RAY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	SC, HEALTH
57	<a href="#">WP(C)/1541/2024</a> FIXED	SANJIB CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, REVENUE
58	<a href="#">WP(C)/1637/2024</a> B/O	ALA UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM

59	<a href="#">WP(C)/1640/2024</a> B/O	ABDUL HAMID AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM
60	<a href="#">WP(C)/1641/2024</a> B/O	INTEGRATED DEVELOPMENT ASSOCIATION AND 17 ORS <b>Versus</b> THE UNION OF INDIA AND 14 ORS <b>ADMISSION</b>	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM DY.S.G.I.
61	<a href="#">Arb.P./3/2024</a> FIXED	M/S P. J. SOOD <b>Versus</b> THE NORTH EAST FRONTIER RAILWAY AND ANR <b>ORDERS</b>	W AHMED	DY.S.G.I.
62	<a href="#">Cont.Cas(C)/151/2023</a> FIXED	MD. SAHANUR ALI <b>Versus</b> MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS P DEY	MR. D SAIKIA MR. S BORA
63	<a href="#">WP(C)/7332/2023</a> B/O	ASHIMJYOTI CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM
64	<a href="#">Cont.Cas(C)/31/2024</a> FIXED	CHAF A BEGUM <b>Versus</b> KHANINDRA CHOUDHURY AND ANR	MR. S ISLAM MR A HAWARI	
65	<a href="#">I.A.(Civil)/710/2024</a> Cont.Cas(C)/700/2022 (D/O) <b>in</b> Cont.Cas(C)/700/2022	HAFIZUR RAHMAN, <b>Versus</b> ANURAG GOEL, IAS	A BORO	
66	<a href="#">I.A.(Civil)/895/2024</a> (CONNECTED WITH ITEM NO. 23 IN THE DAILY CAUSE LIST) B/O <b>in</b> WP(C)/7815/2015	DR. JADAV CHANDRA KUMAR <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	MR. B CHOUDHURY SC, HEALTH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024
21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024

24)	S BORGOHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Wednesday,20th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[COURT PROCEEDING OF THE FOLLOWING CASES  
PERTAINING TO THE PRINCIPAL SEAT WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 2:00 PM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING  
FACILITY IN COURT NO. 5]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

1	<a href="#">Crl.Pet./237/2023</a>	BIKASH BUCHA <b>Versus</b> THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	PP, ASSAM
2	<a href="#">Crl.Rev.P./16/2024</a>	ABHIJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024

20)	MR. B NATH	22-03-2024	To	05-04-2024
21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
24)	S BORGOHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,20th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CRIMINAL BENCH]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ORDERS</b>				
49	<a href="#">I.A.(CrI.)/666/2022</a> PART-HEARD, (AT 2:00 PM), LCR 3 FILES, FIXED <b>in</b> CrI.A./277/2022 <b>WITH</b> <a href="#">CrI.A./277/2022</a>	PAPPU SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/179/2024</a> <b>in</b> CrI.A./277/2022	PAPPU SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/179/2024</a> <b>in</b> CrI.A./277/2022	PAPPU SINGH, <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS	PP, ASSAM
50	<a href="#">CrI.Rev.P./473/2023</a> FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/1242/2023</a> <b>in</b> CrI.Rev.P./473/2023	ASARUDDIN <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1242/2023</a> <b>in</b> CrI.Rev.P./473/2023	ASARUDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. G BORAH	PP, ASSAM
51	<a href="#">I.A.(CrI.)/654/2023</a> (CONNECTED WITH ITEM NO. 29 IN THE DAILY CAUSE LIST) <b>in</b> CrI.A./277/2023	SARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. S A SIKDER MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
52	<a href="#">I.A.(CrI.)/266/2024</a> BA 3774/2023(D/O), WITH CASE RECORD(SCANNED COPY), B/O <b>in</b> Bail Appln./3774/2023	IRFAN KHAN <b>Versus</b> THE STATE OF ASSAM,	MR. M A CHOUDHURY	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024
21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
24)	S BORGOHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 20th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE BUDI HABUNG**

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
31	<a href="#">I.A.(Civil)/793/2024</a> WITH LCR, FIXED in <a href="#">MACApp./121/2020</a>	SMT ANJANA BORAH and ANR <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD.	MR.A J SARMA MR.S K GHOSH MR. P D NAIR MR G ALAM MR.J K BORDOLOI	MR. S DUTTA
	<b>WITH</b> <a href="#">MACApp./121/2020</a>	SMT ANJANA BORAH and ANR <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. and 2 ORS,	MR.A J SARMA MR.S K GHOSH MR. P D NAIR MR G ALAM MR.H ROHMAN MR.J K BORDOLOI	MR S DUTTA
	<b>WITH</b> <a href="#">CO/15/2021</a> in <a href="#">MACApp./121/2020</a>	REGIONAL MANAGER, THE ORIENTAL INDURANCE CO. LTD. <b>Versus</b> ANJANA BORAH AND ANR.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. A J SARMA MR. S K GHOSH MR. P D NAIR MR G ALAM MR. J K BORDOLOI
32	<a href="#">I.A.(Civil)/829/2024</a> FIXED in <a href="#">MACApp./2391/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> DULALI RAY AND 7 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
	<b>WITH</b> <a href="#">MACApp./2391/2024</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> DULALI RAY AND 7 ORS A	MR SISHIR DUTTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2393/2024</a> (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> DULALI RAY AND 7 ORS A	MR SISHIR DUTTA	
33	<a href="#">I.A.(Civil)/900/2024</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> DULALI RAY AND 7 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
<b>HEARING</b>				
34	<a href="#">MACApp./179/2020</a> WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI DIPIKA SURIN AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR A CHOUDHURY MR A K AZAD (R-5) MR. R Deka MS S DEVI (R-5) S I AKAND

=====

=====

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

-

-----

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024
21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
24)	S BORGHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Wednesday,20th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

#### TOP OF THE LIST

57	<a href="#">WP(C)/7551/2013</a> FIXED	RABINDRA NATH SARMA <b>Versus</b> ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA SC, A G V B
----	--	--	---	---

#### ORDERS

58	<a href="#">WP(C)/6145/2023</a> B/O	JARJINA YASMIN ANSARI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA D BARUAH	SC, ELEM. EDU MR. A K AZAD (R-8) MR. S R BARBHUIYA (R-8) MR M HUSSAIN (R-8) MR. T AHMED (R9)
----	--	---	--------------------------------------	--

59	<a href="#">I.A.(Civil)/744/2024</a> WITH LCR, OFFICE NOTE, FIXED in RFA/27/2022	M/S JUD CEMENT LTD. AND ANR <b>Versus</b> DHANANJOY BANIK AND 3 ORS.	MR. B D GOSWAMI MR. B D GOSWAMI MR. J C GOGOI MR. L GOGOI MR B ISLAM	MR R K MOUR
----	--	--	--	-------------

WITH

[RFA/27/2022](#)

CAVT. NO. 06442/022,

M/S JUD CEMENT LTD. AND ANR  
**Versus**  
DHANANJOY BANIK AND 3 ORS.

MR. B D GOSWAMI  
MR. J C GOGOI  
K U AHMED  
MR. L GOGOI  
MR B ISLAM

MR. D K KOTHARI  
MR. R K BHUYAN  
MR R K MOUR  
FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024

11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024
21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
24)	S BORGOHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 20th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
44	<a href="#">Crl.Rev.P./537/2023</a> B/O	SHYAM SUNDAR RASIWASIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR A N SARMAH	MR. A K BHUYAN (r-2) MR A KAKOTI (r-2) MS. N CHOUDHURY (r-2) MS B BORA (r-2) MR A TALUKDAR (r-2) MR J DAS (r-2) PP, ASSAM
45	<a href="#">Crl.Rev.P./113/2024</a> B/O	KANGKAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAKRABORTY MR D K BHATTACHARYYA	PP, ASSAM
<b>ORDERS</b>				
46	<a href="#">I.A.(Crl.)/256/2024</a> BA 3242/2023(D/O), B/O in AB/3242/2023	ABDUL HASIM AND ORS <b>Versus</b> THE STATE OF ASSAM,	MR A SHARMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024

17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024
21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
24)	S BORGOHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST (I)**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,20th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[COURT PROCEEDING OF THE FOLLOWING CASES  
PERTAINING TO THE PRINCIPAL SEAT WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING  
FACILITY IN COURT NO. 5]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

**MOTION (BA)**

3	<a href="#">Bail Appln./801/2024</a>	NUR MOHAMMAD <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
---	--------------------------------------	---	---	-----------

=====

LEAVE NOTE OF ADVOCATES FOR 20/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024
21)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
22)	MS S KEJRIWAL	03-04-2024	To	23-04-2024

23)	MR. S SUTRADHAR	21-03-2024	To	26-03-2024
24)	S BORGOHAIN	20-03-2024	To	22-03-2024
25)	MR D K BORDOLOI	21-03-2024	To	22-03-2024